

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1768
ANSWERED ON:04.12.2006
SALE OF EATABLES AT HIGHER PRICE
Prabhu Shri Suresh Prabhakar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether complaints regarding sale bottled mineral water and other eatables above the Minimum Retail Price (MRP) by some restaurants and hotels have been received;
- (b) if so, the details thereof and the action taken against such establishments; and
- (c) the steps taken to ensure the compliance of MRP by all such establishments?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

- (a) : Yes, Sir. However it is informed that the acronym `MRP` stands for `Maximum Retail price` and not `Minimum Retail price`.
- (b) : As per information available from States/UTs,20 instances of specific complaint were received by State enforcement authorities. Of these, 4 cases have been compounded, 14 are under process and 2 are before the Court..
- (c) : Action is taken as per the provisions of the Standards of weights and Measures Act,1976 and the Standards of Weights and Measures (packaged Commodities) Rules,1977.